

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA.
CCPA No. 50/2007
[IN OA NO. 77/2006]**

Date of order : 8.8.08

C O R A M

**HON'BLE MS. SADHNA SRIVASTAVA, MEMBER [J]
HON'BLE SMT. MANJULIKA GAUTAM, MEMBER [A]**

R.K. Roy son of Late Prabhu Roy, Junior Engineer/P.Way, EC Railway, Danapur residing in Janaki Niwas, Road No. 2 (Ram Sevak Path), Dwarikapuri, Hanuman Nagar, Patna-800020.

..... Applicant.

• By : Applicant-in-person.

-Versus-

1. Shri Rajeev Bhargav, Chief Administrative Officer, Construction, EC Railway, Mahendrughat, Patna-800004.
2. Shri P.P. Pandey, Deputy Chief Engineer, Construction, EC Railway, Danapur, Patna-801105

..... Respondents.

- By Advocate : Shri A. Haider

O R D E R

Smt. M. Gautam, M[J]:- Heard the applicant appearing in person and the learned counsel for the respondents.

2. This ¹ ~~Th~~ ^{has} contempt proceedings have been initiated for non compliance of the order dated 08.03.2007 passed by this Tribunal in



OA No. 77/2006. It has been directed that the claim of the applicant would be examined under four parameters determined by the Tribunal.

3. In pursuance of the same vide letter dated 23.05.2007 the respondents have stated that the claims of the applicant has been re-examined on the above parameters by the Dy. Chief Engineer, Construction, EC Railway and the admissible amount has already been paid.

4. Since the orders of this Tribunal dated 08.03.2007 have already been complied by the respondents, the CCPA is dropped and the notices issued stand discharged.


[MANJULIKA GAUTAM]
MEMBER[A]


[SADHNA SRIVASTAVA]
MEMBER[J]

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